

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2655**

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

DEATH OF CIVILIANS AND SECURITY PERSONNEL IN NAXALISM

†2655. SHRI KRUPAL BALAJI TUMANE:

SHRI ARVIND SAWANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the number of civilians and security personnel killed and the loss to property caused in naxal violence along with the number of naxalites arrested and killed during the current year, State-wise;

(b) the details of the naxal affected districts along with the number of bandhs called by naxalites during the said period, State-wise; and

(c) the details of the assistance provided to the naxal affected States for the development of security related infrastructure, setting up of Counter-insurgency and Jungle Warfare Training Schools and the utilization of the allocated funds during each of the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHI CHAUDHARY)**

(a): State-wise details of civilians and security personnel killed and number of LWE cadres arrested and killed in the current year is at Annexure-I.

The details pertaining to loss of property due to LWE violence are not centrally maintained.

(b): The total number of Naxal affected districts are 106 and the detail is at Annexure-II.

Total 19 Bandhs were called by LWE in the current year (upto 30th

April), details are as follows:-

State	Number of Bandhs
Andhra Pradesh	1
Bihar	4
Chhattisgarh	4
Jharkhand	7
Odisha	2
Telangana	1
Total	19

(c): Government of India assists to LWE affected states for the development of security related infrastructure under the following schemes:-

‘Special Infrastructure Scheme (SIS)’ covers upgradation of existing roads/tracks, strengthening of construction of secure camping grounds and helipads, strengthening of existing Police Stations/Police Outposts, upgradation and strengthening of approach roads to Police Stations/Police outposts, Strengthening of existing Jails & Magazines (Armories/Bell of Arms) etc. State-wise details of funds released and its utilization during 2011-12, 2013-14 and 2014-15 are at Annexure-III.

Under the Scheme, 'Construction/Strengthening of Fortified Police Stations', 400 Police Stations (PSs) have been sanctioned to 10 LWE affected States @ Rs. 2.00 crore per police station on 80:20 (Centre share: State share). State-wise details of funds released and its Utilization during last three year & current year are at Annexure-IV.

Under the scheme of 'Setting up of Counter Insurgency Anti-Terrorist (CIAT) Schools', Ministry of Home Affairs had provided an amount of Rs.1.5 crores to each school for development of temporary infrastructure and also reimbursed the recurring expenditure towards remuneration to staff. State wise details of funds released and its Utilization during last three years are at Annexure-V.

The purpose of MPF Scheme is to strengthen the police infrastructure in the LWE affected states. State-wise details of funds released and its utilization thereof under MPF Scheme during 2013-14 to 2015-16 and the current year 2016-17 (as on 05.05.2016) are at Annexure-VI.

Violence data of civilians & security personnel killed, naxals arrested & killed
in 2016 (upto 30th April)

State	Civilians killed	Security personnel killed	Naxalites arrested	Naxalites killed
Andhra Pradesh	5	0	13	0
Assam	0	0	1	0
Bihar	4	0	183	5
Chhattisgarh	26	20	303	50
Jharkhand	29	6	138	11
Kerala	0	0	1	0
Madhya Pradesh	1	0	0	0
Maharashtra	10	2	0	3
Odisha	10	2	12	7
Telangana	0	0	11	0
West Bengal	0	0	3	0
Total	85	30	665	76

Details of LWE affected districts

Sl. No.	State	Number of Districts	Name of Districts
1.	Andhra Pradesh	8	Anantapur, East Godavari, Guntur, Kurnool, Prakasam, Srikakulam, Visakhapatnam and Vizianagaram.
2.	Bihar	22	Arwal, Aurangabad, Bhojpur, East Champaran, Gaya, Jamui, Jehanabad, Kaimur, Munger, Nalanda, Nawada, Patna, Rohtas, Sitamarhi, West Champaran, Muzaffarpur, Sheohar, Vaishali, Banka, Lakhisarai, Begusarai and Khagaria.
3.	Chhattisgarh	16	Bastar, Bijapur, Dantewada, Jashpur, Kanker, Korea (Baikunthpur), Narayanpur, Rajnandgaon, Sarguja, Dhamtari, Mahasamund, Gariyaband Balod, Sukma, Kondagaon and Balrampur.
4.	Jharkhand	21	Bokaro, Chatra, Dhanbad, East Singhbhum, Garhwa, Giridih, Gumla, Hazaribagh, Koderma, Latehar, Lohardagga, Palamu, Ranchi, Simdega, Saraikela-Kharaswan, West Singhbhum, Khunti, Ramgarh, Dumka, Deoghar and Pakur.
5.	Madhya Pradesh	1	Balaghat
6.	Maharashtra	4	Chandrapur, Gadchiroli, Gondia and Aheri
7.	Odisha	19	Gajapati, Ganjam, Keonjhar, Koraput, Malkangiri, Mayurbhanj, Navrangpur, Rayagada, Sambhalpur, Sundargarh, Nayagarh, Kondhamal, Deogarh, Jajpur, Dhenkanal, Kalahandi, Nuapada, Bargarh and Bolangir
8.	Telangana	8	Adilabad, Karimnagar, Khammam, Medak, Mehboobnagar, Nalgonda, Warangal and Nizamabad
9.	Uttar Pradesh	3	Chandauli, Mirzapur and Sonebhadra
10.	West Bengal	4	Bankura, West Medinipur, Purulia and Birbhum
Total		106	

State-wise detail of funds released under SIS and its utilization for 2011-12, 2013-14 and 2014-15

Sl. No.	States	2011-	2013-14	2014-15	Total	Utilization
1	Andhra	17.69	9.99	7.00	34.68	21.89
2	Bihar	34.66	15.06	4.04	53.76	40.36
3	Chhattisgarh	30.40	16.34	16.56	63.30	31.04
4	Jharkhand	35.62	16.52	-	52.14	50.85
5	Madhya	7.48	-	-	7.48	7.09
6	Maharashtra	4.34	-	-	4.34	3.82
7	Telangana	6.08	-	3.00	9.08	6.91
8	Odisha	40.47	1622.25	17.40	74.09	66.26
9	Uttar Pradesh	4.41	-	-	4.41	4.41
10	West Bengal	4.67	-	-	4.67	-
	Total	185.8	74.13	48.00	307.9	232.63

(Rs. in crore)

Note: During the financial year 2012-13, no funds was released as the CCEA approved the continuation of the Scheme for XII Plan period on 02.04.2013 i.e after expiry of financial year 2012-13.

State-wise details of funds released and its utilization under the scheme 'Construction/ Strengthening of Fortified Police Station' during last three year & current year

(Rs. in crore)

Sl. No.	States	Funds Released				Total	Utilization of funds
		2013-14	2014-15	2015-16	2016-17		
1.	Andhra Pradesh	-	14.40	02.40	Nil	16.80	04.65
2.	Telangana	-	21.60	03.60		25.20	18.56
3.	Bihar	26.425	-	-		26.425	21.585
4.	Chhattisgarh	33.95	20.55	22.65		77.15	48.93
5.	Jharkhand	16.875	19.40	-		36.275	36.275
6.	Madhya Pradesh	06.30	-	-		6.30	05.80
7.	Maharashtra	-	10.50	-		10.50	10.44
8.	Odisha	30.25	-	-		30.25	30.25
9.	Uttar Pradesh	-	12.55	03.09		15.64	15.64
10.	West Bengal	05.85	-	03.50		09.35	05.85
	Total	119.65	99.00	35.24		253.89	197.98

State wise details of funds released and its Utilization under the scheme 'Setting up of Counter Insurgency and Anti-Terrorist (CIAT) Schools' during last three years

(Rs. in crore)

Sr. No.	States	Funds released			Total	Utilization of funds
		2013-14	2014-15	2015-16		
1	Bihar	-	-	-	-	-
2	Chhattisgarh	2.00	-	-	2.00	2.00
3	Jharkhand	2.00	1.73	-	3.73	2.73
4	Odisha	2.00	1.31	-	3.31	1.31
5	West Bengal	-	-	-	-	-
6	Maharashtra	1.50	-	-	1.50	-
	Total	7.50	3.04		10.54	6.04

Note: On the recommendation of 14th Finance Commission, this scheme has been left to State Governments to continue or not with scheme from budget 2015-16, out of their increase resources.

Details of funds released to the State Governments and its utilization thereof under MPF Scheme during 2013-14 to 2015-16 and the current year 2016-17 (as on 05.05.2016)

(Rs. in crore)

Sl. No.	States	2013-14		2014-15		2015-16		2016-17
		Released	Utilized	Released	Utilized	Released	Utilized	allocated
1	Andhra Pradesh	85.92	26.04	54.17	Utilization certificates have not been received so far.	32.56	Utilization Certificate due wef 01.04.2017	22.68
2	Bihar	55.99	14.35	49.08		26.57		25.62
3	Chhattisgarh	30.88	27.87	37.36		14.24		9.01
4	Jharkhand	29.86	29.86	34.52		22.44		8.54
5	Madhya Pradesh	61.37	21.00	58.18		26.80		25.14
6	Maharashtra	92.93	0.00	76.65		5.88		43.69
7	Orissa	53.71	53.71	42.92		19.46		14.47
8	Telangana	0.00	0.00	45.79		16.32		16.22
